

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/3298/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 11th June, 2018.

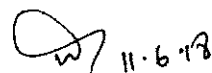
Sub: **Headquarters Leave permission.**

Refs:- Your letter No. DJ(S) 3558, dtd. 08.06.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer Head Quarter leave permission from the morning of 09.06.2018 to the evening of 09.06.2018, has been granted / ~~rejected~~, as prayed for.

Yours faithfully,

 11.6.18

JT. REGISTRAR (VIGILANCE)

